CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH, ALLAHABAD

EXCISE APPEAL NO. 70162 OF 2019

Ram Niwas Gupta DirectorAppellant

Versus

Commissioner of CGST & Central Excise,Respondent Agra

APPEARANCE:

NONE for Appellant Shri B.K. Jain, Authorized Representative (DR) of Respondent

Date of hearing: June 13, 2022

ORDER SHEET

A request in writing has been sent on behalf of the Appellant seeking adjournment. As prayed, <u>list in the month of</u> <u>August, 2022 when the Bench is next constituted.</u>

> (JUSTICE DILIP GUPTA) PRESIDENT

(RAJU) MEMBER (TECHNICAL)

Golay